NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/7/2016

NAME OF THE PETITIONER(S)

: H. Ramesh

NAME OF THE RESPONDENT(S)

: M/s AUM Consultancy Pvt Ltd & 4 Ors

UNDER SECTION

: 210,213,241,242,243

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(i) Cibi Vishno T. v.P. SaiVihan

Counsu And Petitioner

T.v.P.Caivih

(2) Mok. Sumathi Rep. by Mrs. G. Shanthi Heenaleshi

ORDER

Counsel for petitioner present. Counsel for R2 & R3 present and sought time to reply in the interim relief. Counsel for petitioner prayed some time to bring the proof of notice on R4 & R5. On receipt of the reply from counsel for R2 & R3, counsel for petitioner is directed to file rejoinder in advance by serving a copy to the other side. At request time extended. Put up on 28.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)